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(A)

Serial No. of Order	Date of Order	Order with Signature
4	12.11.96	Counter has been filed by the counsel for the Respondents on 8.11.1996 and copy has been filed in the Registry. Petitioner's counsel to collect the same from the Registry. It is a Division Bench matter. Adjourned sine die. MEMBER (ADMINISTRATIVE) Defects removed. For Regn. Pl. <i>[Signature]</i> 24.7.96 50(8) Registrar
5	15.5.97	Heard learned counsel for the applicant on MA. 280/97 seeking for withdrawal of the Original Application. Heard learned Additional Standing Counsel Mr. R.C. Rao on this. On this Original Application, the applicants who were casual workmen working under Rayagada-Koraput Railway Project have not been put in live casual Register and have not been re-engaged in other Projects in spite of work available for them. On that ground, they have come up in this Original Application. In the present MA, it is submitted by the learned counsel for the applicants that the departmental Authorities have given them understanding that they will engage the applicants if they withdraw the OA. In view of the above, OA is allowed to be For Admn. Pl. <i>[Signature]</i> 24/7/96 Bench Order no. 1, 25.7.96 Notice may be sent to all O-P by Regt. Post/A-2 Akh. 30/7/96 30.07.96 50.(J) order dt 25.7.96 Notice issued to all residents. Ads not retnd. Showcase not filed. For Admission. With M.A. 502/96 for Joint Appn. 25.9.96 Bench order dt 26.9.96 Showcase not filed for admission with M.A. 502/96 for Jt. Petn. 15.10.96 Bench

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O.A. 534/96

(C)

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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
		withdrawn. OA is disposed of as withdrawn and also the MA is disposed of accordingly. <i>Recd. Cheyenne</i> 15/5/97 Received the order dated 15.5.	Counter not filed. For O.A. 534. 8/11/96 Bench. Counter filed. Copy sent. Resubmitted to the Counter filed. M.A. 280/97 for withdrawal of O.A. Copy not sent. 14.5.97 For order Original may be sent Copies of order dt 15.5.97 may be sent to the Council for both side 20.5.97 5.0.5. Copies of order Received 21.5.97 Radhepta Mishra AS Repdt.

Received the order
on behalf of S.S.R.A. dated 15.5.97
CAPS (C.A.)